

DIVISION BENCH
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/134(KB)2014

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	SUSHIL KUMAR AGARWAL AND ANR. VS ESKAG PHARMA PRIVATE LIMITED AND ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Vikas Baisya, Adv. : For Petitioner

Mr. Saunak Sarbajna, Adv. : For Respondent

ORDER

1. Ld. Counsel on both sides present.
2. We are informed that an appeal has been filed before Hon'ble NCLAT in order dated 30th June, 2022 passed by this Adjudicating Authority.
3. In view of this statement by the Ld. Counsel this matter is adjourned to **04.11.2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**